

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Schedule for the month of May, 2016 (16.5.2016 to 20.5.2016)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
18.5.2016 Wednesday 10.30 A.M. Generation Tariff	1.	15/RP/2016	PGCIL	Petition for review of order dated 18.12.2015 in Petition No.248/TT/2013
	2.	464/GT/2014	DVC	Approval of tariff for MaithonHydel Power Station unit No. 1 to 3 (2x20+1x23.2 MW) for the period 2009-14
	3.	465/GT/2014	DVC	Approval of tariff for Mejia Thermal Power Station Unit No I to 3 for the tariff period 2009-14.
	4.	466/GT/2014	DVC	Approval of tariff for Mejia Thermal Power Station Unit No 4 (1X210) for the tariff period 2009-2014.for the tariff period 2009-14
	5.	467/GT/2014	DVC	Approval of tariff of PanchetHydel Power Station Unit No 1 and 2 (2X40 MW) for the period 2009-2014.
	6.	468/GT/2014	DVC	Approval of tariff of TilayaHydel Power Station Unit No 1 and 2 (2X40 MW) for the period 2009-2014.
	7.	469/GT/2014	DVC	Approval of tariff of Bokaro Thermal Power Station Unit 1 to 3 for the period 2009-14.
	8.	470/GT/2014	DVC	Approval of tariff of Chandrapura Thermal Power Station Unit I to 3 for the tariff period 2009-14.
	9.	471/GT/2014	DVC	Approval of tariff of Durgapur Thermal Power Station Unit No 3 and 4 for the tariff period 2009-14.
	10.	250/GT/2014	NHPC	Approval of tariff of Uri-II Electric Power Station for the period 2014-19
	11.	317/GT/2014	NTPC	Petition for final truing up of tariff of Rihand Stage-I, (1000 MW) for the period from 1.4.2009 to 31.3.2014.
	12.	291/GT/2014	NTPC	Approval of petition for determination of tariff of Rihand Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019.
19.5.2016 Thursday At 10.30 A.M. Misc Petition	1.	65/MP/2016	IBEL	Petition under Section 79 (1) (c) of the Electricity Act,2003 for extension of time for achievement of commercial operation of Unit-I (350 MW).
	2.	21/RP/2016	NTPC	Petition for review of order dated 15.2.2016 in Petition No. 59/MP/2015. (On admission)
	3.	312/MP/2015	MEPL	Petition under Section 79(1)(f) of the Electricity Act, 2003 qua adjudication over payment of transmission charges and other liabilities under the Bulk Power Transmission Agreement between Meenakshi Energy Private Limited, a generating company, and PGCIL the Central Transmission Utility.
	4.	24/MP/2014	APL	Petition under Sections 61 & 79 of the Electricity Act, 2003 to evolve a mechanism /adjust tariff on account of subsequent events.

	5.	08/MP/2014	EMCO	Petition for evolving a mechanism for grant of an appropriate adjustment/compensation to offset financial/commercial impact of change in law during Construction and Operating period.
	6.	112/MP/2015	GMRKEL	Petition for statutory framework governing procurement of power through competitive bidding and Article 10 of the Power Purchase Agreements dated 9.11.2011 executed between GMR Kamalanga Energy Limited and Bihar State Power Holding Company Limited for compensation due to Changes in law impacting revenues and costs during the operating period.
	7.	235/MP/2015	APL	Petition under Section 79 of the Electricity Act, 2003 read with Article 13 of the Power Purchase Agreements dated 02.02.2007 and 06.02.2007 executed by Adani Power Limited with Gujarat UrjaVikas Nigam Ltd. And the Power Purchase Agreements dated 7.8.2008 executed by Adani Power Limited with Uttar Haryana BijliVitrans Nigam Limited/Dakshin Haryana BijliVitrans Nigam Limited.
	8.	249/MP/2015	KSEB	Petition for intervention of the Commission for non-grant of LTA from the start date sought for in the LTA application made in December, 2014 with firm PPAs executed under DBFOO bidding framework between generator and KSEB Limited despite availability of ATC during the time frame sought for in the LTA application.
	9.	70/MP/2016	JTCL	Petition for approval under Sections 17(3) and 17(4) of the Electricity Act, 2003 for creation of security interest over all the movable and immovable assets of the petitioner in favour of security trustee/lenders.
	10.	18/SM/2015	Suo-Moto	Petition for declaration of commercial operation of Units 20 to 50 of the Mundra Ultra Mega Power Project developed by Coastal Gujarat Power Limited.
	11.	15/MP/2016	RSC	Petition under Section 79(1) (c) and 79(1) (h) read with Regulations 20 and 26 of CERC(Open Access in Inter-State Transmission) Regulations, 2008 read with Regulation 4 of the CERC(Intra-State ABT) Regulations, 2006 and Regulation 4.2 of the State Grid Code Seeking Directions for Preparation of UI Account for under-drawl against collective transaction within specified time and for payment of UI Changes.
	12.	17/MP/2016	NVLCL	Petition under Section 79 (1) (f) of the Electricity Act, 2003 for adjudication of the disputes arising out of the respondents not paying or otherwise raising issues on interest payable on increase in the tariff of power stations TPS, TPS-II, expansion due to increase in operational and maintenance expenses of linked mines on account of wage revision from 1.1.2007 for employees of mines and from 1.1.2006 to CISF personnel posted in NLC mines and the consequent impact on variable charges and capacity charges.
20.5.2016 Friday 10.30 A.M. Generation Tariff	1.	271/GT/2014	NTPC	Petition for determination of revision of tariff of Kahalgaon Super Thermal Power Station, Station, Stage - I, (840 MW) for the period 1.4.2009 to 31.3.2014.
	2.	279/GT/2014	NTPC	Petition for approval of tariff of Kahalgaon Super Thermal Power Station, Stage-I (840 MW) for the period from 1.4.2014 to 31.3.2019.

3.	282/GT/2014	NTPC	Petition for revision of tariff of Farakka Super Thermal Power Station Stage-III (1 x 500 MW) from the date of commercial operation i.e. 4.4.2012 to 31.3.201 after truing up exercise.
4.	302/GT/2014	NTPC	Petition for revision of tariff for Badarpur Thermal Power Station (705 MW) for the period from 1.4.2009 to 31.3.2014.
5.	288/GT/2014	NTPC	Petition for approval of tariff of Badarpur Thermal Power Station (705 MW) for the period from 1.4.2014 to 31.3.2019.
6.	324/GT/2014	NTPC	Petition for approval of tariff for National Capital Thermal Power Station, Dadri, Stage-II, (980 MW) for the period from 1.4.2014 to 31.3.2019.
7.	300/GT/2014	NTPC	Petition for revision of tariff of National Capital Thermal Power Station, Dadri, Stage-II (2x 490 MW) from 31.1.2010 to 31.3.2014 after the truing up exercise.
8.	207/GT/2014	NTPC	Petition for revision of tariff of Talchar Super Thermal Power Station, Stage-I (1000 MW) from 1.4.2009 to 31.3.2014 after the truing up exercise.
9.	281/GT/2014	NTPC	Petition for approval of tariff of Talchar Super Thermal Power Station, Stage-I (100 MW) for the period from 1.4.2014 to 31.3.2019.
10.	259/GT/2014	KBUNL	Petition for approval of tariff of Muzaffarpur Tehrml Power Station, Stage-I (2 x 110 MW) for the period from 1.4.2014 to 31.3.2019.
11.	266/GT/2014	APCL	Petition for approval of tariff of Indira Gandhi Thermal Power Project (3 x 500 MW) of Aravali Power Company Private Limited for the period from 1.4.2014 to 31.3.2019.
12.	224/GT/2015	DV C	Petition for approval of tariff from Raghunathpur Thermal Power Station, Unit No.1 (1 x 600 MW) from the respective dates of their commercial operation.
13.	347/GT/2014	DVC	Determination of tariff for Mejia Thermal Power Station unit Nos I, II and III (3X210 MW) for the period 2014-19.
14.	184/GT/2014	SJVNL	Petition for approval of Generation tariff of Rampur Hydro Electric Project (412 MW) for the period from actual COD of first Unit to 31.03.2019.
15.	130/GT/2014	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station Stage-II (2X660 MW) for the period from anticipated date of commercial operation of 1st Unit (Unit-IV) to 31.03.2019.
16.	107/GT/2014	NTPC	Petition for approval of tariff of Koldam Hydro Electric Power Project (4X200 MW) for the period from the anticipated COD (01.07.2015) of Units-I & II to 31.03.2019.
17.	234/GT/2015	NTPC	Petition for approval of Tariff of Vindhyachal Super Thermal Power Station Stage-V (500 MW) for the period from anticipated date of Commercial Operation i.e. 31-10-2015 to 31.3.2019.
18.	45/GT/2016	NTPC	Petition for approval of tariff of Bongaigaon Thermal Power Station (3 X250 MW) for the period from anticipated date of commercial operation Unit-I 21.03.2016 to 31.03.2019.

	19.	273/GT/2014	NTPC	Petition for revision of tariff of Talcher Thermal power Station (460 MW) from 1.4.2009 to 31.3.2014.
	20.	13/RP/2016	PGCIL	Petition for review of the Order dated 30.12.2015 in Petition No. 161/TT/2015 in the matter of approval of transmission tariff for the tariff period 2014-2019 for a Kurnool-Raichur 2nd 765 KV S/c line in Southern Region.

Sd/-
(T. D. PANT)
Deputy Chief (Legal)
19.5.2016
